

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**No.HC.VII-87/1998/1380/A**

From :- Shri Saptarshi Garg,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Tridib Kumar Bhattacharjee,  
Member, MACT,  
Barpeta.

Dated Guwahati, the <sup>th</sup> 27 February, 2024.

Sub:- **Station leave permission.**

Ref:- Your letter No. MACT (B) 436 Dated 23<sup>rd</sup> February, 2024.

Sir,

With reference to the above, I am directed to inform you that your prayer for **station leave permission, from the evening of 23.02.2024 till the morning of 26.02.2024**, has been granted. The District & Sessions Judge, Barpeta, and in his absence, the in-charge District & Sessions Judge, Barpeta shall remain in charge of your Court and Office in your absence.

Yours faithfully,

*Sd/-*  
**JT. REGISTRAR (VIGILANCE)**

**Memo No.HC.VII-87/1998/1381-1382/A, dated , 27-02-2024**

Copy to:

1. The District & Sessions Judge, Barpeta.
- ✓ 2. The Project Manager, Gauhati High Court.

*S.P.*  
**JT. REGISTRAR (VIGILANCE)**